

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 3054
ANSWERED ON 22.03.2022**

Promotion of Sports

**3054. SHRI SAUMITRA KHAN:
SHRI MATI RAMA DEVI:
SHRI ARVIND GANPAT SAWANT:
SHRI B.B.PATIL:
SHRI KRUPAL BALAJI TUMANE:
SHRI SANJAY JADHAV:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of the steps being taken by Government to promote sports in the country, State/UTwise;**
- (b) the number of proposals relating to sports and youth affairs received during the last three years and financial assistance under Youth games and Sports Campaign scheme, State/UT-wise including West Bengal, Telangana, Maharashtra and Bihar;**
- (c) the details of proposals accepted and rejected along with the reasons therefor, State/UT-wise;**
- (d) the cost involved and expenditure incurred on each proposal along with the details of proposals that have been approved and rejected including the reasons therefor so far, State/UT-wise;**
- (e) the details of the proposals lying pending for approval at the central level as on date State/UT-wise particularly West Bengal, Telangana, Maharashtra and Bihar;**
- (f) whether delay in achieving the desired objectives and cost of these proposals are likely to increase due to pendency of such proposals; and**
- (g) if so, the details thereof and the reaction of the Government thereto?**

ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }

(a) 'Sports' being a state subject, the responsibility for promotion and development of sports rests primarily with the State/Union Territory Governments. Central Government supplements their efforts in this regard through its following schemes, which are not implemented state-wise:

- (i) Khelo India;**
- (ii) Assistance to National Sports Federations;**
- (iii) Special Awards to Winners in International sports events and their Coaches;**
- (iv) National Sports Awards,**
- (v) Pension to Meritorious Sports Persons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons;**
- (vii) National Sports Development Fund; and**
- (viii) running sports training centres through Sports Authority of India(SAI).**

Details of these schemes are in the public domain on the websites of this Ministry and Sports Authority of India.

(b): No scheme titled "Youth games and Sports Campaign Scheme" is implemented by the Government of India (Ministry of Youth Affairs & Sports).

(c) to (g): In view reply given in part (b) above, these questions do not arise.
